

NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of ready Certified copies for the period 01/01/2018 to 28/02/2018 (**Annexure – A**) in suit/appeals/matters which are ready for delivery is notified on the notice board.

They are therefore hereby required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same on or before 09/03/2018.

AND

A list of Pending certified copy applications (**Annexure – B**) as estimated cost has not been paid till date for the period 01/01/2018 to 28/02/2018 in suit/appeals/matters which is notified on the notice board.

It is therefore hereby requested to pay further charges within 3 days from the date of this notice, failing which the said application will be treated as disposed off and filed.

Date : 03/03/2018

S D/-
Registrar (Judicial)

IN THE HIGH COURT OF BOMBAY AT GOA
PANAJI GOA

List Of Petitions/Appeals/Application in which copies are ready for delivery

Annexure - 'A'

SR	CC No.	U/O	Name	CC Appl. Date	CC Ready Date
1	47/2018	U	MR. JOHN SERRAO	09/01/2018	09/01/2018
2	99/2018	U	ADV. BHOBE SHRADHA SUBHASH	10/01/2018	17/02/2018
3	102/2018	U	ADV. GANESH R. NAIK	10/01/2018	11/01/2018
4	139/2018	U	ADV. SHIRODKAR NEHA ANIL	16/01/2018	28/02/2018
5	212/2018	U	ADV. B. L. BANDODKAR	22/01/2018	24/01/2018
6	335/2018	U	ADV. SUSHANT ADELKAR	23/01/2018	24/01/2018
7	381/2018	U	ADV. JOCELYN MARIA GODINHO	30/01/2018	06/02/2018
8	397/2018	O	ADV. PADGAONKAR KISHAN C	01/02/2018	02/02/2018
9	412/2018	U	ADV. T. VAZ	02/02/2018	07/02/2018
10	416/2018	U	ADV. EESHAN USAPKAR	02/02/2018	03/02/2018
11	424/2018	O	ADV. ASMITA NAKUL TIRODKAR	05/02/2018	06/02/2018
12	425/2018	O	ADV. ASMITA NAKUL TIRODKAR	05/02/2018	06/02/2018
13	449/2018	U	ADV. P. SAWANT	07/02/2018	08/02/2018
14	451/2018	U	ADV. VISHWADH SARDESSAI	08/02/2018	09/02/2018
15	455/2018	U	ADV. RUKSHSAR SHAIKH	08/02/2018	09/02/2018
16	464/2018	O	ADV. LOHAR JAIRAJ ASHOK	09/02/2018	13/02/2018
17	472/2018	O	ADV. RUKHSAR SHAIKH	09/02/2018	12/02/2018
18	484/2018	O	ADV. S. H. BHARNE	12/02/2018	24/02/2018
19	502/2018	U	ADV. JITENDRA P. SUPEKAR	14/02/2018	14/02/2018
20	537/2018	U	ADV. KAMAT SANKET DATTA	16/02/2018	28/02/2018
21	555/2018	U	ADV. ASHA A. DESAI	20/02/2018	28/02/2018
22	558/2018	U	ADV. ASHA A. DESAI	20/02/2018	28/02/2018
23	559/2018	U	ADV. ASHA A. DESAI	20/02/2018	28/02/2018
24	562/2018	U	ADV. ASHA A. DESAI	20/02/2018	28/02/2018
25	563/2018	U	ADV. ASHA A. DESAI	20/02/2018	28/02/2018
26	564/2018	U	ADV. ASHA A. DESAI	20/02/2018	28/02/2018
27	571/2018	U	ADV. ASHA A. DESAI	20/02/2018	28/02/2018
28	572/2018	U	ADV. ASHA A. DESAI	20/02/2018	28/02/2018
29	593/2018	O	ADV. SAYELI G BANDODKAR	21/02/2018	24/02/2018
30	594/2018	O	ADV. SAYELI G BANDODKAR	21/02/2018	24/02/2018
31	611/2018	U	ADV. KETAKI L. PEDNEKAR	22/02/2018	23/02/2018
32	619/2018	U	ADV. JOCELYN MARIA GODINHO	23/02/2018	24/02/2018
33	640/2018	O	ADV. VALLABH D. PANGAM	24/02/2018	28/02/2018
34	653/2018	U	ADV. SIYA DHARGALKAR	26/02/2018	27/02/2018
35	674/2018	U	ADV. MAITHILI SHARAD PRABHU CHODNEKAR	27/02/2018	28/02/2018
36	679/2018	U	MR. RAMAKANT DESSAI	28/02/2018	28/02/2018

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LIST OF APPLICATIONS IN WHICH ESTIMATED COST IS NOT PAID

Sr. No.	C. C. No.	Advocate / Party Name	Case No.	Application Date
1	378/18	A. TIRODKAR	WP/1005/2016	30/01/2018
2	379/18	A. TIRODKAR	WP/762/2017	30/01/2018
3	404/18	T. PEREIRA	WP/145/2018	01/02/2018
4	423/18	J. FERNANDES	WP/54/2002	05/02/2018
5	506/18	R. NAIK	CRMAB/33/2018	14/02/2018
6	518/18	L. SAWANT	CAREV/33/2017	14/02/2018
7	520/18	L. SAWANT	WP/175/2018	14/02/2018
8	526/18	C. MONTEIRO	WP/27/2018	15/02/2018
9	539/18	K. GOVEKAR	SA/82/2016	16/02/2018
10	589/18	R. SHAIKH	WP/98/2018	21/02/2018